

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Dated, the 17th December, 2018.

No.HCM/1/96/BENCH/26617 As directed, it is hereby informed to all the learned counsel and concerned parties that there will be single bench vacation courts on 29th December, 2018 (Saturday) of the **Hon'ble Mr. Justice Kh. Nobin Singh** at 10.30 a.m. and **Hon'ble Mr. Justice Lanusungkum Jamir** on 8th January, 2019 (Tuesday) at 2.00 p.m.

Filing of urgent matters pertaining to civil and criminal will be allowed on 28th December, 2018 (Friday) and the 7th January, 2019 (Monday) from 10:30 a.m. to 2:30 p.m. for the above mentioned Vacation Courts.

Sd/-

(R.K. MEMCHA DEVI)
REGISTRAR (JUDL.)

Copy to :-

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocates, Govt. of Manipur.
3. The Registrar, Administration & Vigilance, High Court of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
9. All the Assistant Registrars/L.R.O./Sr. Grade Stenographer, High Court of Manipur.
10. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir.
11. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
12. The P.S. to Registrar General, High Court of Manipur.
13. The P.S. to Registrar (Judicial), High Court of Manipur.
14. The System Analyst, High Court of Manipur for uploading the same to the official website.
15. All the Superintendents, High Court of Manipur.
16. The Court Masters, High Court of Manipur.
17. Guard File/Order Book.
18. Notice Board.
19. Concerned file.

*For kind information and circulation
to the learned members*

hml
17/12/2018

(R.K. MEMCHA DEVI)
REGISTRAR (JUDL.)